Title: The Prime Minister introduced Shrimati V. Radhika Selvi, the Minister of State in the Ministry of Home Affairs, recently been inducted in the Council of Ministers.

THE PRIME MINISTER (DR. MANMOHAN SINGH): Mr. Speaker, Sir, with your permission, I wish to introduce to you, and through you, to the august House my colleague Shrimati V. Radhika Selvi, the Minister of State in the Ministry of Home Affairs, who has recently been inducted in the Council of Ministers.

MR. SPEAKER: I compliment her.

...(Interruptions)

MR. SPEAKER: If the matter is taken up at 12 noon, Heavens will not fall!

...(Interruptions)

MR. SPEAKER: Hon. Members, will you take up your seats or not?

...(Interruptions)

MR. SPEAKER: Tell me, whether you want to cooperate with the Chair or not.

...(Interruptions)

MR. SPEAKER: Wait for your time.

...(Interruptions)

MR. SPEAKER: Nothing will be recorded.

(Interruptions)* …

MR. SPEAKER: Give me the Rule book.

...(Interruptions)

MR. SPEAKER: That is proved by your behaviour!

...(Interruptions)

THE MINISTER OF EXTERNAL AFFAIRS (SHRI PRANAB MUKHERJEE): Mr. Speaker, Sir, hon. Members can raise these issues and if they want, we would draw the attention of the Railway Minister. Let the business be transacted. ...(Interruptions)

MR. SPEAKER: Mr. Leader of the House, I have assured them that I will allow them at 12 noon. Can they not wait for 50 minutes? They are showing totally irresponsible behaviour. I am ashamed of them.

...(Interruptions)

MR. SPEAKER: You are not allowing the Speaker to speak.

(Interruptions)
MR. SPEAKER: I hope you remember that.
(Interruptions)
* Not recorded
MR. SPEAKER: I do not need protection.
(Interruptions)
MR. SPEAKER: I have to protect the House from you.
(Interruptions)
MR. SPEAKER: Not one word will be recorded.
(Interruptions)* …
MR. SPEAKER: Your Members came to me and I have assured them that at 12 noon I will allow them. They agreed with m and then, they are behaving in this irresponsible manner.
(Interruptions)
MR. SPEAKER: Do not give certificates to yourselves.
(Interruptions)
MR. SPEAKER: Not one word will be recorded.
(Interruptions)* …
MR. SPEAKER: No, I will not allow the Minister to speak. The Minister should not speak.
(Interruptions)
MR. SPEAKER: The House stands adjourned till 11.30 a.m.
11.00 hrs.

The Lok Sabha then adjourned till thirty minutes past Eleven of the Clock.

^{*} Not recorded

The Lok Sabha re-assembled at thirty minutes past Eleven of the Clock.

(Mr. Speaker in the Chair)

SHRI BASU DEB ACHARIA: Sir, we express regret for what has happened today in the morning.

MR. SPEAKER: You did not do anything.

SHRI BASU DEB ACHARIA: Sir, you may please allow.

MR. SPEAKER: Allow what?

SHRI BASU DEB ACHARIA: This is a very urgent matter pertaining to Kerala. Please allow them to speak at 12 noon.

SHRI GURUDAS DASGUPTA: Sir, I also join my colleague in expressing my unqualified regret for what happened today.

MR. SPEAKER: You are speaking without my permission.

SHRI BASU DEB ACHARIA: Some amicable solution has to be found out.

MR. SPEAKER: Let me see.

SHRI BASU DEB ACHARIA: We will be able to do that. लालू जी इसका समाधान कर सकते हैं।

MR. SPEAKER: You may try to have better control over your Members.

Now, can I have uninterrupted 2-3 minutes to speak in this House? This has become like this that the Speaker has to take permission of everybody for their kindness to allow the Speaker to speak!

11.30Â1/2 hrs.